

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT COURT SITTING AT INDORE

Original Application No. 33 of 2005

Indore, this the 18th day of August, 2005

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Premlata Sharma, wife of Arjun
Prasad Sharma, aged 66 years,
Occupation - Household, R/o. Ashok
Bhavan, Station Road, Ratlam.

... Applicant

(By Advocate - Ms. Sonali Gupta)

V e r s u s

1. Union of India, Ministry of Railway, Ratlam.
2. Divisional Accounts Officer, Western Railway, Bombay, Central Bombay.
3. Personal Officer, Western Railway, PRM. Office, Bombay Central.
4. Branch Manager, Dena Bank, 2, Bhati Choraha, Ratlam.

... Respondents

(By Advocate - Shri Y.I. Mehta, Sr. Adv. assisted by Shri H.Y. Mehta)

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, this Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and so advised.

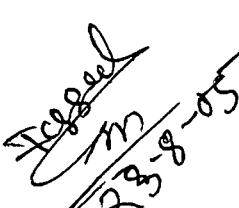

(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

"SA"

प्राप्तिकर्ता का नाम
क्रमांक
(1) अर्जुन प्रसाद शर्मा
(2) सोनाली गुप्ता
(3) मदन मोहन
(4) योगी इंद्र शर्मा

Sonali Gupta
P.R. M.R.
U.I. M.D.H.
Dr. A. W. Patel


Sonali Gupta
23-8-05